

RAJASTHAN HIGH COURT, JAIPUR BENCH, JAIPUR

High Court WebSite :- <http://hcraj.nic.in>

Supplementary Causelist(Filterd)

Wednesday Dated : 07/02/2018

Court No :2

HON'BLE MR. JUSTICE K.S.JHAVERI

HON'BLE MR. JUSTICE VIJAY KUMAR VYAS

NOTE: 1-CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY			
88	S.A.W. 1891/2017 1800 STAY 20783/2017	RINKU KUMAR STATE OF RAJ AND ORS	NIKHLESH KATARA-P
89	S.A.W. 1910/2017 1600 STAY 19280/2017	HASSAN MOHD AND ORS R H B AND ANR	NAWAB ALI RATHORE-P
90	S.A.W. 1911/2017 1600 STAY 19303/2017	IDREES AND ORS R H B AND ANR	NAWAB ALI RATHORE-P NAWAB ALI RATHORE-P
91	S.A.W. 1912/2017 1600 STAY 19316/2017	NASRU R H B AND ORS	NAWAB ALI RATHORE-P
92	S.A.W. 1913/2017 1600 STAY 19338/2017	LALLU KHAN AND ORS R H B AND ANR	NAWAB ALI RATHORE-P
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
93	S.A.W. 894/2017 1700 STAY 8603/2017	MOOL CHAND AND ANR MUKESH KUMAR AND ORS	N L VERMA ANJANA VERMA-P VIRENDRA AGARWAL-R VIKRAM SINGH SHEKHAWAT-R
FOR ORDERS			
94	I.T. APPEAL 347/2017 1303	SMT PREM KUMARI MATHUR PR COMMISSIONER OF INCOME TAX	N L AGARWAL-P ANUROOP SINGHI-R
FOR ORDERS ON INTERIM APPLICATION			
95	C.RVW. 171/2017 4201 (LIMITATION) APPL 2959/2017 BEFORE	C I T CENTRAL JAIPUR M/S MARINE MINERALS & HERBAL REMEDIES LT	N L AGARWAL-P
With			
96	C.RVW. 172/2017 4201 APPL 2962/2017 LIMITATION	C I T CENTRAL JAIPUR M/S MARINE MINERALS & HERBAL REMEDIES LT	N L AGARWAL-P
With			
97	C.RVW. 173/2017 4201 APPL 2964/2017 LIMITATION	C I T CENTRAL JAIPUR M/S MARINE MINERALS & HERBAL REMEDIES LT	N L AGARWAL-P
With			
98	C.RVW. 174/2017 4201 APPL 2966/2017 LIMITATION	C I T CENTRAL JAIPUR M/S MARINE MINERALS & HERBAL REMEDIES LT	N L AGARWAL-P
99	S.A.W. 1924/2017 1600 APPL 47590/2017 STAY 19476/2017	JAAN MOHD THROUGH LRS R H B AND ORS	NAWAB ALI RATHORE-P

Supplementary Causelist(Filterd)
Wednesday Dated : 07/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
100	C.RVV. 7/2018	COMMISSIONER OF INCOME TAX (EXEMPTINOS) PANCHAYATI DHARAMSHALA 4201 (LIMITATION) APPL 169/2018 BEFORE	SAMEER JAIN-P SIDDHARTH RANKA-R
FOR HEARING			
101	I.T. APPEAL 650/2011	C I T ALWAR PUBLIC ROSE SHIKSHA SAMITI ALWAR	MRS PARINITOO JAIN-P SAMEER JAIN-P GUNJAN PATHAK-R
	1303		

Supplementary Causelist(Filterd)
Wednesday Dated : 07/02/2018
HON'BLE MR. JUSTICE K.S.JHAVERI
HON'BLE MR. JUSTICE INDERJEET SINGH

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
17	S.A.W. 1104/2007	RANG LAL MEENA RAM SWAROOP AND ORS	S R SURANA-P S.C.SHARMA O.P.SHARMA-R
5200 BEFORE			

Supplementary Causelist(Filterd)

Wednesday Dated : 07/02/2018

Court No :4

HON'BLE MR. JUSTICE MOHAMMAD RAFIQ
HON'BLE MR. JUSTICE GOVERDHAN BARDHAR

NOTE: 1-ORDER HAS ALREADY BEEN PASSED IN THE CASES LISTED IN DAILY

CAUSE LIST DATED 07/02/2018 AT S NO 42 AND 45

2- CASES LISTED IN DAILY CAUSE LIST DATED 07/02/2018 AT S NO

3 TO 5 HAVE WRONGLY BEEN SHOWN IN ORDERS CATEGORY NOW IT

BE READ IN ORDERS ON INTERIM APPLICATION CATEGORY AND

APPLICATION NO 19858/2017 BE READ IN CRLA 172/2017 AT S NO 3

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY			
90	Hab.Corpus 17/2018 0304 -HAB.COR.	RAKESH SAINI STATE OF RAJ AND ORS	SANDEEP KUMAR SHARMA-P
91	Hab.Corpus 19/2018 0304 -HAB.COR.	DINESH KUMAR MEENA STATE OF RAJ AND ORS	GAJENDRA SINGH RATHORE-P

Supplementary Causelist(Filterd)

Wednesday Dated : 07/02/2018

Court No :6

HON'BLE MR. JUSTICE KANWALJIT SINGH AHLUWALIA

NOTE: CASES LISTED IN SUPPLEMENTARY CAUSE LIST WILL BE TAKEN FIRST

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- DEFECT CASES			
62	CRL.LV.A. 437/2017 0106 (LIMITATION) APPL 39/2018	ASHUTOSH DEVRA PROPRIETOR RAVI NARAYAN SWEN PROPRIETOR	NIRMAL KUMAR GOYAL-P
FOR ORDERS			
63	CRL.A. 282/2014 0106	STATE OF RAJASTHAN JAI SINGH URF JASSU AND ORS	P P-P
64	CRL.A. 286/2014 0106	STATE AZIZ ALIAS KALU AND ORS	R C SHARMA-R N C CHOUDHARY-R PRAVEEN JAIN-R REKHA ARORA-R

Supplementary Causelist(Filterd)

Wednesday Dated : 07/02/2018

Court No :9

HON'BLE MR. JUSTICE DEEPAK MAHESHWARI

NOTE: CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN
AFTER LUNCH HOURS.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
77	CRL.M.(BAIL) 1659/2018 0202 2ND BEFORE	ARPIT JAIN UNION OF INDIA	S S HORA-P P.P.-R MR. C.S. SINHA, ASG-R
FOR ORDERS ON INTERIM APPLICATION			
78	CRL.M.PET. 6292/2017 0204 APPL 1323/2018 APPL 1794/2018	ARUNA GUPTA AND ANR STATE OF RAJASTHAN THROUGH PP	KULDEEP VERMA-P ASHISH SHARMA-P RAJNEESH GUPTA-R
FOR FRESH ADMISSION WITH STAY			
79	CRL.M.PET. 503/2018 0204 STAY 481/2018	RANJEET SINGH SOLANKI RAJIV KUMAR SHARMA	AMIT JINDAL-P
80	CRL.M.PET. 513/2018 0204 STAY 490/2018	SURESH STATE OF RAJ AND ANR	PANKAJ GUPTA-P
With			
81	CRL.M.PET. 155/2018 0204 STAY 150/2018	SUNIL KUMAR AGARWAL STATE OF RAJ AND ORS	ARUN SHARMA-P
82	CRL.M.PET. 621/2018 STAY 602/2018	MANOJ KUMAR JALTHURIA STATE OF RAJ AND ANR	NAJEEB A KHAN-P
83	CRL.M.PET. 623/2018 0204 STAY 603/2018	JAMIL-UR-RAHMAN AND ORS STATE OF RAJ AND ANR	SANDEEP KUMAR SHARMA-P
With			
84	CRL.M.PET. 6750/2017 0204 STAY 7073/2017	HIMA AGARWAL STATE OF RAJASTHAN THROUGH P P	K A KHAN/G S GAUTAM-P
85	CRL.M.PET. 669/2018 0204 STAY 648/2018	SAGAR SHARMA AND ORS STATE OF RAJ AND ANR	ANKUL GUPTA-P B R VASHISTH/DEVENDRA SH.-R
FOR FRESH ADMISSION WITHOUT STAY			
86	CRL.M.PET. 344/2016 0204	INDIABULLS HOUSING FINANCE LTD STATE OF RAJASTHAN AND ANR	PANKAJ GUPTA-P P.P.-R
87	CRL.M.PET. 309/2018 0204	FOREVER LIVING TRADING (INDIA) PVT.LTD STATE OF RAJASTHAN THROUGH PP	DR R K SHARMA BHRIGU-P
88	CRL.M.PET. 326/2018 0204	MURARI LAL STATE OF RAJ AND ANR	KUMUD SINGH-P
89	CRL.M.PET. 421/2018 0204	RAMDAYAL STATE OF RAJASTHAN THROUGH PP	ANUPAMA CHATURVEDI-P
90	CRL.M.PET. 464/2018 0204	SURENDRA SINGH STATE OF RAJASTHAN THROUGH PP	RINESH GUPTA-P

Supplementary Causelist(Filterd)
Wednesday Dated : 07/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY			
91	CRL.M.PET. 562/2018 0204	KHILADI STATE OF RAJASTHAN THROUGH PP	ANUPAMA CHATURVEDI-P
92	CRL.M.PET. 595/2018 0204	JAGDISH STATE OF RAJASTHAN THROUGH PP	PANKAJ GUPTA-P
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
93	CRL.M.PET. 2904/2013 0204 STAY 2590/2013	SURNAM AND ANR STATE OF RAJASTHAN AND ANR	SURESH SAHNI-P P.P.-R HEMENDRA GOYAL-R RAJ KUMAR GOYAL-R
With			
94	CRL.M.PET. 2738/2016 0204 STAY 2792/2016	DR SANJAY SHARMA STATE OF RAJASTHAN AND ANR	ANOOP DHAND-P P.P.-R
95	CRL.M.PET. 4936/2017 0204 STAY 5183/2017	LAKHAN BAI STATE OF RAJASTHAN AND ANR	KAILASH KATARA-P JAI RAJ TANTIA/R R SONI-R
96	CRL.M.PET. 6624/2017 0204 STAY 6924/2017	SAHUN @ SABAN STATE OF RAJ AND ANR	R B SHARMA (GANTHOLA)-P

Supplementary Causelist(Filterd)

Wednesday Dated : 07/02/2018

Court No :11

HON'BLE MR. JUSTICE BANWARI LAL SHARMA

NOTE: 1-CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

2 IF ANY DOCUMENT IS BEING SUBMITTED BY THE PARTY OR HIS
COUNSEL SAME MAY BE SUBMITTED BEFORE THE OFFICE WELL IN ADVANCE
NO DOCUMENT WILL BE ENTERTAINED DIRECTLY BY THE COURT AT THE
TIME OF HEARING

3 THE COUNSEL SEEKING ADJOURNMENT THROUGH LEAVE NOTE MUST
GIVE ADVANCE INTIMATION TO THE BENCH CLERK AND TO THE OPPOSITE
COUNSEL ABOUT THEIR INTENTION TO SEEK ADJOURNMENT

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
69	CRL.M.APPLI. 266/2017 0204 BEFORE CRLR (P C ACT) ROSTER	STATE OF RAJASTHAN MAHENDRA CHOUDHARY	P P-P
HELD UP CASES			
70	CRL.R. 1797/2016 0206 STAY 5524/2016	KAJOD MAL SHARMA STATE OF RAJASTHAN THROUGH PP	AMIR AZIZ-P P.P.-R
FOR FRESH ADMISSION WITH STAY/BAIL			
71	CRL.W. 123/2018 0113 STAY 732/2018	SMT POOJA AND ANR STATE OF RAJ AND ORS	SHYAM BIHARI GAUTAM-P
72	CRL.W. 124/2018 0113 STAY 733/2018	SMT JYOTI SHARMA AND ANR STATE OF RAJASTHAN AND ANR.	SURESH KUMAR-P
73	CRL.W. 125/2018 0113 STAY 734/2018	NEW KABADDI ASSOCIATION AND ANR STATE OF RAJASTHAN AND ORS	AMIT GUPTA-P
74	CRL.W. 126/2018 0113 STAY 736/2018	SMT ASMEEN AND ANR STATE OF RAJASTHAN AND ORS	AZAD AHMED/SONI BAJAJ-P

Supplementary Causelist(Filterd)
Wednesday Dated : 07/02/2018
Court No :13
HON'BLE MR. JUSTICE ASHOK KUMAR GAUR

**NOTE: 1 FRESH ADMISSION CASES IN SUPPLEMENTARY AND DAILY CAUSE LIST
WILL BE TAKEN FIRST**

2.THERE WILL BE NO ADJOURNMENT IN HEARING CASES.

ADVOCATES ARE REQUESTED TO PREPARE AND ARGUE THE OLD CASES

**3 ADVOCATES, WHO ARE DESIROUS TO TAKE ADJOURNMENT, ARE
REQUESTED TO FURNISH WRITTEN REQUEST IN THIS REGARD TO THE
COURT MASTER, A DAY BEFORE THE DATE OF HEARING**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS ON INTERIM APPLICATION				
107	C.W. 21930/2017 0503 APPL 4353/2018 CMS 19154/2017	GAJRAJ SINGH RATHORE STATE (HOME DEPARTMENT)ORS	ANOOP PAREEK-P	
FOR FRESH ADMISSION WITH STAY/BAIL				
108	C.W. 2967/2018 0502 CMS 2127/2018	VIMLESH MALI AND ORS STATE (WOMEN & CHILD DEVELOPMENT) ORS	TANVEER AHAMAD-P	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
109	C.W. 1919/2018 0502 CMS 1458/2018	LAL SINGH AND ORS UNION OF INDIA AND ORS	ACHINTYA KAUSHIK-P	ANAND SHARMA-R SAMIT BISHNOI-R
ADMISSION WITH NOTICE SERVED - REPLY FILED				
110	C.W. 21095/2012 0523	MUKESH KUMAR GOYAL STATE (MEDICAL AND HEALTH)ORS	TANVEER AHMED-P	SANJAY KUMAR SHARMA G C-R
111	C.W. 20864/2013 0502	MOHD SALEEM STATE (HOME DEPARTMENT) ORS	GAURAV SHARMA-P SHOBHIT TIWARI-P	DR A S KHANGAROT ADD G C-R
112	C.W. 13031/2017 0502 STAY 11584/2017	NORAT RANA UNION OF INDIA AND ORS	PUNIT SINGHVI-P	SHAILESH PRAKASH SHARMA-R

Supplementary Causelist(Filtered)

Wednesday Dated : 07/02/2018

Court No :15

HON'BLE MR. JUSTICE VEERENDR SINGH SIRADHANA

NOTE: 1-CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
337	C.W. 14058/2014 0516 APPL 70912/2017 STAY 12940/2014	JOGA RAM STATE (P W D) AND ORS	GAURAV SHARMA-P MANU BHARGAVA G C-R ARJUN SINGH-R
FOR FRESH ADMISSION WITH STAY/BAIL			
338	C.W. 22656/2017 0515 CMS 19785/2017	BABITA GURJAR STATE OF RAJ AND ORS	RAVI SAINI ASHRUT SETHI-P ASHOK VEER SINGH-P
339	C.W. 2755/2018 0513 CMS 1976/2018	JODHRAJ GURJAR STATE (RURAL DEVELP & PANCHAYATI) ORS	S K SINGODIYA J P SAINI-P
340	C.W. 2932/2018 0510 CMS 2100/2018	ARVIND KUMAR MEENA UP SASHAN SACHIV AND ORS	SUDHIR GUPTA-P
341	C.W. 2981/2018 0515 CMS 2136/2018	PUSHPENDRA KUMAR AND ORS STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
342	C.W. 2988/2018 0515 CMS 2139/2018	ANITA KUMARI STATE OF RAJ AND ANR	RAM PRATAP SAINI-P
343	C.W. 2991/2018 0515 CMS 2142/2018	MANISHA SAXENA STATE OF RAJ AND ANR	RAM PRATAP SAINI-P
344	C.W. 3002/2018 0515 CMS 2148/2018	MOHAMMED ASLAM KHAN STATE OF RAJ AND ANR	RAM PRATAP SAINI-P
345	C.W. 3003/2018 0515 CMS 2150/2018	PRADEEP PAREEK STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
346	C.W. 3006/2018 0515 CMS 2152/2018	BHAWANA SHANKHALALL AND ANR STATE OF RAJ AND ORS	GIRIRAJ RAJORIYA MADHU-P
347	C.W. 3008/2018 0510 CMS 2154/2018	SITA RANI STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
348	C.W. 3015/2018 0515 CMS 2157/2018	PRABHU SINGH STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
349	C.W. 3016/2018 0515 CMS 2158/2018	RAJESH KUMAR MEENA AND ANR STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
350	C.W. 3113/2018 0515 CMS 2224/2018	VIJAY PAL POONIYA CHAIRMAN CUM M D FOOD CORPORATION &ANR	RAM PRATAP SAINI-P
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
351	C.W. 1671/2018 0510	VIDHYA SAGAR SHARMA STATE OF RAJ AND ORS	LOKESH SHARMA-P
352	C.W. 2815/2018 0510	SMT SHEETAL AND ANR STATE (EDUCATION DEPARTMENT) ORS	SANJAY GANGWAR-P

**Supplementary Causelist(Filterd)
Wednesday Dated : 07/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
353	C.W. 2982/2018 0510	MANOHARLAL STATE (EDUCATION DEPARTMENT) ORS	MUKESH BIJARANIA R GAUTAM-P
354	C.W. 2984/2018 0510	BALURAM BAGLA STATE (EDUCATION DEPARTMENT) ORS	MUKESH BIJARANIA R GAUTAM-P
355	C.W. 2985/2018 0510	NATTHURAM KASBA STATE (EDUCATION DEPARTMENT) ORS	MUKESH BIJARANIA R GAUTAM-P
356	C.W. 3000/2018 0515	ASHISH KUMAR AHARI STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
357	C.W. 3005/2018 0515	RAMANAND YADAV STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
358	C.W. 3011/2018 0506	RAMPAL RAIGAR AND ORS STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
359	C.W. 3012/2018 0506	BHADRABAHU SAAD AND ORS STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
360	C.W. 3014/2018 0506	ARUN KANT VERMA AND ORS STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
361	C.W. 3073/2018 0506	BEERENDRA KUMAR AND ORS STATE OF RAJ AND ANR	RAM PRATAP SAINI-P
362	C.W. 3083/2018 0506	SUKH RAM AND ORS STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
363	C.W. 3108/2018 0506	MUKESH KUMAR SAINI STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
364	C.W. 2424/2018 0515 CMS 1848/2018	ANAMIKA SAINI STATE (MEDICAL & HEALTH) ORS	SUKHDEV SINGH SOLANKI-P BHARAT SAINI-R SANJAY KUMAR SHARMA, GC-R
ADMISSION WITH NOTICE SERVED - REPLY FILED			
365	C.W. 7152/2015 0515 STAY 6570/2016	WASIM AHMED AND ORS STATE (HOME DEPARTMENT)ORS	RAVI CHIRANIA-P DR A S KHANGAROT ADD G C-R DR. A.S. KHANGAROT AGC-R
FOR HEARING			
366	C.W. 794/2007 0513	RADHEY SHYAM SHARMA STATE AND ORS	NEERAJ KHANNA-P S N GUPTA DY G C-R DR V B SHARMA-R PREM KRISHNA SHARMA-R SANJAY KUMAR SHARMA G C-R

Supplementary Causelist(Filterd)

Wednesday Dated : 07/02/2018

Court No :18

HON'BLE MR. JUSTICE SANJEEV PRAKASH SHARMA

NOTE: APPL NO 74196/2017 MAY BE DELETED FROM CW 8834/2014 LISTED
IN DAILY CAUSE LIST DATED 07/02/2018 AT S NO 54

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR PRONOUNCEMENT OF JUDGEMENT/ORDERS				
130	C.W. 1051/2010	MOORTI MANDIR BABA RAMDEV SMT CHAND KANWAR AND ANR	DEEPAK PAREEK-P	AJEET BHANDARI-R
	4300	BEFORE		
131	C.W. 269/2018	SMT RAJNI SHARMA KALU RAM MEENA AND ORS	PRAHLAD SHARMA-P	MANOJ BHARDWAJ RAJESH-R
	4300	BEFORE		
FOR ORDERS				
132	C.C.P. 1824/2017	MEETU KUMARI DANDIYA MAJULA VERMA AND ORS	RAM PRATAP SAINI-P	AASHISH SHARMA JR TO AAG-R AASHISH SHARMA JR TO AAG-R
	2401			
133	W.M.APPL. 40/2018	RAMOTAR SINGH STATE OF RAJ AND ORS	RAJENDRA SONI MOHIT SONI-P	
	4201	BEFORE		
FOR ADMISSION - NOTICE SERVED REPLY NOT FILED				
134	C.W. 1903/2015	PARSADI DEVI NAGAR PALIKA SAWAI MADHOPUR ORS	ANIL MEHTA-P	NITIN SINSINWAR-R
	4300			
With				
135	C.W. 4297/2014	PRASADI DEVI NATHU LAL AND ORS	ANIL MEHTA-P	SARANSH SAINI-R BRIJ KISHOR SHARMA-R
	4300			
With				
136	C.W. 8261/2014	GAJJANAND GOYAL MUNICIPAL COUNCIL AND ORS	ANIL MEHTA-P	
	4300			
With				
137	C.W. 11634/2015	SMT PUSHPA DEVI NAGAR PALIKA SAWAI MADHOPUR &ORS	ANIL MEHTA-P	NITIN SINSINWAR-R SARANSH SAINI-R
	4300			
With				
138	C.W. 19262/2015	GAJJANAND GOYAL NAGAR PALIKA SAWAI MADHOPUR &ORS	ANIL MEHTA-P	NITIN SINSINWAR-R RAHUL KAMWAR-R SARANSH SAINI-R
	4300			
139	C.C.P. 84/2018	DINESH SHARMA SUKHDEVI SINGH CHOUDHARY AND ANR	MAYANK KUMAR CHOUDHARY-P	MR S K GUPTA AAG-R
	2401			
140	C.C.P. 222/2018	JAIPUR SHAHAR FOOTPATH VAVSAI PAWAN ARORA AND ORS	MANOJ PAREEK-P	NANINA SARAF-R
	2401			
FOR ADMISSION - NOTICE SERVED REPLY FILED				
141	C.C.P. 597/2015	REWATI RAMAN SHARMA SHRI OM PRAKASH SAINI AND OTHERS	GAURAV SHARMA-P	SHYAM ARYA(AAG)-R
	2401			

Supplementary Causelist(Filterd)
Wednesday Dated : 07/02/2018
Court No :19
HON'BLE MR. JUSTICE ALOK SHARMA

NOTE: 1.CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITH STAY			
112	C.W. 22731/2017 5200 CMS 19831/2017	GRAM PANCHAYAT TILANJU STATE OF RAJ AND ORS	LAXMI KANT (MALPURA)-P DHARMENDRA PAREEK ADD G C-R MR. ANURAG SHARMA, AAG-R
113	C.W. 3100/2018 2609 CMS 2209/2018	KVS EDUCATION TRUST CHAIRMAN NCTE AND ANR	SHASHI KANT SAINI-P
114	C.W. 3101/2018 2609 CMS 2210/2018	PUBLIC ROSE SHIKSHA SAMITI CHAIRMAN NCTE AND ANR	SHASHI KANT SAINI-P
115	C.W. 3102/2018 2609 CMS 2211/2018	VIDYSTAHLI SHIKSHA SAMITI CHAIRMAN NCTE AND ANR	SHASHI KANT SAINI-P
FOR ADMISSION FRESH WITHOUT STAY			
116	C.W. 1325/2018 4300 BEFORE	DR ABHINAV SHARMA RAJASTHAN HIGH COURT BAR ASSOCIATION&ANR	DR ABHINAV SHARMA (SELF)-P
117	C.W. 2223/2018 2612	MANOHAR SARAN M D S UNIVERSITY AND ORS	MANJU JAIN-P R A KATTA-R MR RA KATTA-R
FOR ORDERS - ON INTERIM APPLICATION			
118	C.W. 7348/2017 2609 APPL 2493/2018 APPL 35522/2017	MAHARISHI ARVIND UNIVERSITY STATE OF RAJ AND ANR	SHANTANU SHARMA VIKRAM-P P C SHARMA-R P C SHARMA-R S K GUPTA AAG-R
119	C.W. 20885/2017 6700 APPL 69232/2017 CMS 18293/2017	M/S UPASANA COLONIZERS COLLECTOR AND ORS	SHASHI KANT SAINI-P AAG AASHISH SHARMA-R RAJENDRA PRASAD-R

Supplementary Causelist(Filterd)

Wednesday Dated : 07/02/2018

Court No :20

HON'BLE MR. JUSTICE PRAKASH GUPTA

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
83	C.Ist.Appl 3/1988	GOVIND NARAIN DHARMENDRA	R P SINGH,PARVEEN JAIN-P J RASTOGI,PARAG RASTOGI,-R PARAG RASTOGI-R
	0701	AS A FIRST CASE	
With			
84	C.Ist.Appl 28/1988	DHARMENDRA SINGH GIVIND NARAIN AND ORS.	JAGDISH RASTOGI-P B.L.MANDHANA-R
	0701		
FOR ORDERS ON INTERIM APPLICATIONS			
85	C.Ist.Appl 441/2015	SURAJ MAL SATYA NARAYAN AND OTHERS	NARENDRA MEWARA/V KABRA-P YAJUVENDRA GANGAWAT-R
	3800	APPL 4132/2018	
FOR FRESH ADMISSION - WITH STAY/BAIL			
86	C.Ist.Appl 134/2018	MEHRABUDEEN HAMEED ALIAS CHOTU KHAN AND ANR	SURUCHI KASLIWAL/SUKRITI-P
	2800	CMS 517/2018	